

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Cox & Kings Limited Date of Commencement of Liquidation: 16-12-2021; List of Stakeholders as on Date: 17-08-2022; Name of IP: Mr. Ashutosh Agarwala; Process Number: 1; Last 5 digit of registration number: 11901

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				77280929				NA
2	Liquidation costs incurred till date				24975452				NA
3	Secured financial creditors	7	34467466409	7	34451421413	0	16044996	0	Annexure 3
4	Unsecured financial creditors	26	49483440304	26	49373732320	0	109707984	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1447	783743175	1447	720686604	0	63056571	0	Annexure 6
7	Operational creditors (Government Dues)	23	11422047734	23	2238474763	8734574110	448998861	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1014	3234670549	1014	2151625150	434633541	648411857	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	40	20499836	40	14800000	0	5699836	0	Annexure 9
Total		2557	99411868007	2557	89052996631	9169207651	1291920105	0	